

# HIGH COURT OF UTTARAKHAND AT NAINITAL.

## CORRIGENDUM

No. 181 /UHC/Admin.A./2009

Dated: September 16, 2009.

In this Court's Notification No. 131/UHC/Admin.A/2009 dated 01.08.2009 in the first line the words "promoted and" be read in between the words "is" and "appointed".

**By order of Hon'ble the Acting Chief Justice,**

Sd/-  
(Ravindra Maithani)  
Registrar General